

to poets and bhavgeet singers for their subsequent broadcasts from the All India Radio?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARM BIR SINHA): Yes, Sir.

Agreement with West Germany for Cooperation in the Field of Science and Technology

1112. DR. KUMARI SARAJINI KRISHNARAO BABAR :

SHRIMATI RATHNABAI SREENIVASA RAO;

SHRIMATI SUSHILA SHANKAR ADIVAREKAR :

SHRIMATI SUMITRA G. KULKARNI.

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether an agreement is proposed, to be signed with West Germany for cooperation in the field of Science and Technology; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) The agreement with West Germany for cooperation in the field of Science and Technology was signed on 7th March, 1974.

(b) The agreement provides for exchange of information, technical documentation, exchange of scientists, experts, and execution of research projects. Certain areas of Science and Technology have been identified for this cooperation which include geosciences, materials research, life sciences, non-nuclear energy technology (coal processing, hydrogenation, gasification, upgrading of low-value coal), electronics, mechanical engineering. L/B(TT)5RSS—5

Arrest of Workers of M/s. Punj & Sons (Pvt.) Limited, Kalkaji, New Delhi.

1113. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that several workers of M/s. Punj & Sons (Pvt.) Limited, Kalkaji, New Delhi, were recently arrested in Parliament Street;

(b) whether it is also a fact that the workers had earlier submitted a representation to Government containing their complaints against the SDM Kalkaji, New Delhi; and

(c) if so, the details thereof and the action taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) Yes, Sir.

(c) In a complaint, dated 10-1-1974, addressed to the Deputy Commissioner, Delhi, the following allegations were made:—

that the Sub-Divisional Magistrate had arrested a number of workers and these arrests were not made impartially; that on 14-12-1973, some workers were arrested on their way to the Office of the Conciliation Officer;

that some others were arrested when they were standing peacefully at the factory gate; that on 26-12-1973, four workers were

arrested and paraded on the streets with handcuffs; that on 3-1-1974, three workers were

arrested from their houses at night; and that

on 14-12-1973, 24 workers were arrested and remanded to judicial custody till 14-1-1974.

The allegations contained in the complaint were found to be not correct.

Sale of cement in black market

1114. SHRIMATI PRATIBHA SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether it is a fact that cement is being sold in black-market in Delhi at